

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 106 OF 2016

Dated : 24th May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**M/s. Green Energy Association Appellant(s)
Versus
Chhattisgarh State Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : -

Counsel for the Respondent(s) : Mr. C.K. Rai
MR. Paramhans for R-1

Ms. Suparna Srivastava
Mr. Arshad Banerjee (Rep.) for R-2

Mr. Rajiv Shankar Dvivedi for R-3

ORDER

Learned counsel for the appellant is not present.

List the matter on **02.06.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**